

still engaged in the drafting of the Model Bill.

(b) Does not arise.

Delhi-Phoolbagh Air Service

141. { Shri Y. D. Singh:
Shri P. Venkatasubbaiah:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Air service between Delhi and Phoolbagh (Nainital) is going to be converted into a daily service; and

(b) if so, when this daily service will start?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a) No, Sir.

(b) Does not arise.

D.V.C. Navigational Canal

142. { Shri Ranen Sen:
Shri Dinan Bhattacharya:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it has been decided to make the D.V.C. canal from Durgapur to Tribeni navigable by curtailing the supply of water for rabi crop cultivation by 50 per cent; and

(b) if so, whether this will adversely affect the rabi crop in the area or not?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) and (b). The West Bengal Government are of the view that having regard to the requirement of water for industrial and domestic consumption which are progressively on the increase, the full needs of rabi irrigation cannot be met out of the present storage after allowing for 'navigation'. They have, however, agreed to give preference to navigation over rabi irrigation. This would

mean limitation of rabi irrigation to the extent of 55,000 acres only during the Third Plan as against 100,000 acres.

Derailment of Train on Southern Railway

143. Shri Ramakrishna Reddy: Will the Minister of Railways be pleased to state:

(a) the cause of derailment of wagons and passenger compartments of mixed train between Dharamavaram Junction and Zangalapalle of S. Railway on the 30th September;

(b) the probable damage caused to Railway property and loss of human life; and

(c) what steps Government propose to take to avert such kind of frequent derailment?

Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) There was no accident to any train between Dharamavaram and Zangalapalle stations on 30-9-1962. However No. 1056 Dn. Mixed train met with an accident on 30-9-1962 resulting in the capsizing of 12 wagons between Anantapur and Zangalapalle stations. The cause of accident is under investigation.

(b) The approximate cost of damage to Railway property has been estimated at Rs. 8,141.

There was no loss of human life.

(c) Necessary corrective measures are adopted by Railway Administrations from time to time according to their own respective requirements.

A few such measures adopted to minimise the incidence of derailments are given below for illustration:

(i) Enjoining Train Examiners to ensure a high standard of carriage and wagon examination.

(ii) Restriction on acceptance of M. G. Wagons with 10 ft. wheel base or less for